

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-48/2022/ 1747 /A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Kalyanjit Saikia,
Member, MACT, Nagaon.

Dated Guwahati, the ¹⁶ 25 March, 2025.

Sub:- **Station leave.**

Ref:- Your letter No. MACT/N/766 Dated 07.02.2025

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the evening of 21.03.2025 till the evening of 23.03.2025.** The District & Sessions Judge, Nagaon, and in his absence, the next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-48/2022/ 1748 /A, dated , 25-03-2025

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)

[Signature]